

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-44/2004/2316/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. B. Gogoi,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 4<sup>th</sup> <sup>April</sup> March, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(S) 1432 dtd 01.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 11.04.2022 and 12.04.2022 with station leave permission, with the official vehicle, at own cost, from the evening of 08.04.2022 till the morning of 18.04.2022**, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur, in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/2317/A, dated** , 04-04-2022  
Copy to:

1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

Rao